

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-116**

CA 482/2019 CA 485/2019 CA 515/2019 CA 576/2019 CA 641/2019 CA 769/2019

In

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

....**OPERATIONAL CREDITOR**

**Vs.**

M/s. Ortel Communication Ltd.

..**RESPONDENT**

**SECTION**

**U/s 9 IBC Code 2016**

**Order delivered on 27.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : -

For the Respondent/CD :

For the Intervener :

**ORDER**

**CA-576/2019:-**

The matter is adjourned along with other CAs.

List on 03.12.2020.

- Sd -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)